

Commission on DMS booth operators and private suppliers

†942. SHRIMATI MAYA SINGH:

SHRI BRIJLAL KHABRI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the commission given to the authorized booth operators of Delhi Milk Scheme (DMS) on one litre of milk;
- (b) the dates on which the commission was hiked during last five years and the extent of hike made in the commission;
- (c) whether DMS makes milk available for sale even to the milk suppliers of private sector in addition to providing it to the authorized booth operators;
- (d) if so, the number of such authorized private suppliers along with the quality of milk supplied by them per day; and
- (e) the commission given to the private suppliers on one litre of milk?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) DMS gives a discount of Rs.0.70 per litre of milk delivered at booth to booth operators.

(b) No commission/ discount was hiked during the last five years.

(c) Yes, Sir.

(d) and (e) The number of such authorized private suppliers is 11 and discount given to them varies from Rs.1.39 to Rs.1.65 per litre of milk. The quality of milk supplied to them is as follows:

Type of milk	Minimum Fat	Minimum Solid Not Fat (SNF)
Toned Milk	3.0%	8.5%
Double Toned milk	1.5%	9.0%
Full Cream Milk	6.0%	9.0%

Financial assistance to buy cows

†943. SHRI UPENDRA KUSHWAHA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that in order to promote animal husbandry and dairy industry farmers are given financial assistance to buy cows;

†Original notice of the question was received in Hindi.

(b) whether it is a fact that the said assistance is not given for cows of indigenous breed;
and

(c) if so, the reasons for the said discrimination and other schemes with Government to promote cows of indigenous breed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) to (c) Yes, Sir. Government is implementing schemes namely, Intensive Dairy Development Programme (IDDP), Dairy Entrepreneurship Development Scheme (DEDS) and Special Livestock and Fisheries Package (SLFP) under which assistance is given to the farmers for induction of dairy animals. Under these schemes there is no restriction on induction of high yielding dairy animals of indigenous breeds. Details of these schemes is given in the Statement-I (See below). Details of the other schemes being implemented by the Department to promote cows of indigenous breeds is given in the Statement-II.

Statement-I

Details of Schemes being implemented by the Government having component for induction of high yielding dairy animals

Sl.No.	Name of the scheme	Details of the scheme
1	2	3
1.	Intensive Dairy Development Programme (IDDP)	Under the scheme subsidy on induction of dairy animals is restricted to 50% of the cost of animal to SC/ST and BPL families subject to overall ceiling of 10% of the total project cost. There is no restriction on induction of high yielding dairy animals of indigenous breeds
2.	Dairy Entrepreneurship Development Scheme (DEDS)	Under the scheme financial assistance is provided as back ended subsidy capital subsidy (25% for general category and 33.33% for SC/ST) for purchase of crossbred cows/indigenous descript milch cows/graded buffaloes upto 10 animals, which is routed through NABARD to Commercial Bank.

1	2	3
3.	Special Livestock and Fisheries Package	Implementation of the scheme is limited to 31 suicide prone districts of Andhra Pradesh, Kerala, Karnataka and Maharashtra. Under the scheme farmers are provided subsidy to the extent of 50% of the cost of purchase of high yielding milch animals. Scheme has the provision for induction of 1000 animals per district per year.

Statement-II

Details of Schemes being implemented by the Government to promote cows of indigenous breeds

Sl.No.	Name of the scheme	Objectives
1	2	3

Centrally Sponsored Schemes

1	National Project for Cattle and Buffalo Breeding (NPCBB)	The project envisages genetic upgradation of bovine population on priority basis and also has focus on development and conservation of indigenous breeds. All recognized indigenous bovine breeds are covered under the project.
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Central Sector Schemes

1	Central Cattle Breeding Farms (CCBFs)	There are 7 CCBFs located at Alamadhi (Tamil Nadu), Andeshnagar (UP), Chiplima (Orissa), Sunabeda (Orissa) Dhamrod (Gujarat), Hessarghata (Karnataka) and Suratgarh (Rajasthan). These farms are producing high pedigree bull calves of indigenous and exotic breeds of cattle and important buffalo breeds for distribution to States for use in the cattle and buffalo development programmes.
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1	2	3
2.	Central Frozen Semen Production and Training Institute (CFSP&TI)	The institute is producing quality semen straws of indigenous, exotic, crossbred and Murrah bulls for use in artificial insemination (AI) programme being implemented by the States.
3	Central Herd Registration Scheme (CHRS)	CHRS is being implemented with the objective of identification of superior germplasm of cattle and buffaloes, propagation of superior genetic stock, regulating sale and purchase, facilitating formation of Breeders' Associations and meeting the requirement of indigenous bulls in different parts of the country.

Ban on Endosulfan

†944. MISS ANUSUIYA UIKEY: Will the Minister of AGRICULTURE be pleased to state:

- (a) names of the countries where the Endosulfan liquid insecticide is banned;
- (b) the reasons for banning this liquid insecticide in the said countries of the World;
- (c) whether the production of this liquid insecticide in the country has legal sanction and the duration for which production has been permitted; and
- (d) the advantages and disadvantages of this liquid insecticide, if its production in the country is allowed, and whether the consumers are duly informed of the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) List of countries where Endosulfan is banned is given in the Statement (See below).

- (b) Some countries have banned Endosulfan after re-assessing its risks and benefits.

†Original notice of the question was received in Hindi.